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NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2nd & 3rd Floor, Mahanagar Doorsanchar Sadan (MTNL Building), 9,CGO Complex, Lodhi road, New Delhi 110 003.

Dated: 24.07.2025

NOTICE

Please take notice that the following matters listed in the Court - II on 24.07.2025 & 25.07.2025 respectively, will not be taken up. The next dates of hearing will be notified later.

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 1574 of	Asset Monitoring Committee of Amtek Auto Ltd.	Siddhant Kant	Gaurav Varma
	2024	(Now Known as Revent Precision		
	2024	Engineering Ltd.)		
		Through State Bank of India		
	Part Heard	Vs.		
		Amtek Auto Ltd.		
		(Now Known as Revent Precision		
		Engineering Ltd.) & Anr.		
	C A (ATT)	With		
2.	Comp. App. (AT)	State Bank of India	Abhishek	Gaurav Varma
	(Ins) No. 1549 of 2024	Vs. Revent Metalcast Ltd.	Swaroop	
	2024	Revent Metalcast Ltd.		
3.	Comp. App. (AT)	Oriental Bank of Commerce	Rajesh Kumar	Rahul Kumar-R1
	(Ins) No. 184 of	(Now Punjab National Bank)	Gautam	Monish Panda
	2021	Vs.	Anant	Mrinal Bharat Ram
	Part Heard	Prakash Asphaltings and Toll	Gautam	Anmol Jassal
		Highways (India) Ltd.	Gautain	7 Hillion Justin
		With		
4.	Comp. App. (AT)	India Infrastructure Finance Company	Rajesh Kumar	Rahul Kumar-R1
7.	(Ins) No. 207 of	Ltd.	Gautam	Swati Khanna
	2021	Vs.	Anant Gautam	Monish Panda
	Part Heard	Prakash Asphaltings and Toll		Mrinal Bharat Ram
		Highways (India) Ltd. & Anr.		Anmol Jassal
		With		

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5.	Comp. App. (AT)	Prakash Asphalting & Toll Highways	Monish Panda	Rajesh Gautam-R1 &	
	(Ins) No. 226 of	(India) Ltd.	Mrinal Bharat	R2	
	2021	Vs.	Ram	Ritesh Chopra	
	Part Heard	Oriental Bank of Commerce (Now	Anmol Jassal	Anant Gautam	
		Punjab National Bank) & Anr.			
6.	Comp. App. (AT)	Roop Ultrasonix Ltd. & Ors.	Gaurav H Sethi	Rahul Khosla	
0.	No. 187 of 2023	Vs.	Gaurav II Seun	Sarang Rastogi	
	& I.A. No. 3350	Telsonic Holding AG		Akshita S Jaitly	
		Telsonic Holding AG		Aksiita 5 Jaitiy	
	of 2024				
	Part Heard	With			
7.	Comp. App. (AT)	Roop Ultrasonix Ltd. & Ors.	Gaurav H Sethi	Rahul Khosla	
/•	No. 7 of 2025	Vs.	Gaurav II Scuii	Pankaj Prakash	
	Part Heard	Telsonic Holding AG		Sarang Rastogi	
	1 art Heard	Telsome Holding AG		Sarang Rastogi	
8.	Comp. App. (AT)	Mantena Engitec Pvt. Ltd.	Kumar Anurag	Saswat Acharya	
	(Ins) No. 252 -	Vs.	Singh	Govind Manoharan	
	255 of 2023 &	Ravi Sankar Devarakonda	Pradeep Bindra	Mrs. Samiksha	
	I.A. No. 5793 of			Diksha Tiwari	
	2024				
	Part Heard				
9.	Comp. App. (AT)	Jagson Colorchem Ltd.	Pranjit	Rakesh K. Sharma	
	(Ins) No. 537 of	Vs.	Bhattacharya	Iyengar Shubharanjan	
	2023	Jayapushpam Investments and Trading		Nishant Sharma	
		Pvt. Ltd.			
	Part Heard				
10.	Comp Am (AT)	B.G Petrochemicals Pvt. Ltd.	Karan Malhotra	Rahul Malhotra	
10.	Comp. App. (AT)		Karan Mamotra		
	(Ins) No. 675 of	Vs.		Shruti Gupta	
	2023	Kaiser Industries Ltd.			
	Part Heard				

By order of Hon'ble Chairperson -Sd/-Registrar